

Defence R & D is closely associating the civilian Research Institutions and Universities in the development of Defence technology. Likewise the Scientific Adviser to Raksha Mantri has been associated with certain aspects of the work relating to the elaboration of a comprehensive plan for the development of science and technology in the country.

SUPPLY OF MIRAGE AIRCRAFT BY FRANCE TO PAKISTAN

538. SHRI K. L. N. PRASAD :
SHRI SWAISINGH SISODIA :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that France has recently agreed to supply Mirage aircraft to Pakistan; and

(b) whether the Government of India have also approached the French Government for the supply of Mirage aircraft; if so, with what results ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) If the VENABLE Member has in mind the contract concluded by Pakistan in 1970, the answer to the question is in the affirmative.

(b) No such approach has been made so far.

LIST OF INCOME TAX DEFAULTERS

539. SHRI DHARAM CHAND JAIN: Will the Minister of FINANCE be pleased to state whether it is a fact that the lists of persons who have defaulted in making payment of Income-tax are published in local newspapers, if so; its effect on the realisation of arrears ?

THE MINISTER OF REVENUE and EXPENDITURE (SHRI K. R. GANESH) : "The Commissioners of Income-tax publish in respect of their charges the names, addresses and amounts in default of the oil owing amounts :—

(i) Rs. 1 lakh or more in the case of assesseees in the cities of Bombay and Calcutta; and

(ii) Rs. 25,000 or more, in the case of assesseees at other places.

These lists are required to be published in the Gazette of India as well as in important local newspapers (one leading English Daily and two leading Indian language Dailies).

As a result of the various measures taken, which include that of publication of the names, the Department has been able to achieve a certain amount of success in combating the problem of arrears of taxes. Figures of arrears demand are as under :

During the financial year 1971-72 out of
(Rupees in crores)

As on	Gross demand	Net arrears
31-3-1970	840.70	507.91
31-3-1971	738.77	499.68
31-12-1971 (out of arrear demand)	585.18	424.52

The realisations out of arrear demand are as under :—

Financial Year	Realisation out of arrears demand
1969-70	Rs. 129.75 crores.
1970-71	Rs. 159.61 crores.

Rs. 738.77 crores on 1-4-1971 there is a reduction in the arrears to the tune of Rs. 151 crores (provisional figures) which includes cash collections of Rs. 72.67 crores.

540. [Transferred to the 31st May, 1972].

541. [Transferred to the 31st May, 1972].

वित्त मंत्री द्वारा विदेशों का दौरा

542. सरदार गुरचरण सिंह दोहड़ा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :